



Court of the Principal District &
Sessions Judge, North Goa,
Lyceum Complex, Altinho,
Panaji-Goa, 403-001

No.DSC/COVID-19/529/2022/ 1209

Dated: 11th February, 2022.
22 Magha, Saka 1943.

C I R C U L A R

In view of letter No.Insp-I/22/2022, dated 10.02.2022, received from the Hon'ble Registrar General, High Court, Bombay, conveying the directions of the Hon'ble the Chief Justice and other Hon'ble Judges of the Hon'ble Administrative Committee to **start normal physical functioning** of all the Subordinate Courts w.e.f. 14.02.2022 to 04.03.2022, all the District and Subordinate Courts in the North Goa District will start functioning as **per pre-pandemic days with 100% attendance** of Judicial Officers and staff in both the sessions w.e.f. **15.02.2022 (as 14.02.2022 being declared holiday for the North Goa District on account of "Polling Day" for the General elections for Legislative Assembly of the State of Goa) till 04.03.2022.**

All the Covid-19 safety and precautionary measures (i.e. wearing masks, sanitization, social distancing norms, vaccination, etc.) set forth by the Central Government, State Government and Local Authorities, etc from time to time, shall be adhered scrupulously by all the District and Subordinate Courts in the North-Goa.


(B. P. Deshpande)

Principal District Judge and Sessions Judge
North Goa, Panaji-Goa

To:

1. The Hon'ble Registrar General, High Court of Bombay, Appellate Side, Mumbai.
2. The Registrar (Inspection-I), High Court of Bombay, Appellate Side, Mumbai.

3. The Registrar (Admin.) High Court of Bombay at Goa, Penha-de Franca, Porvorim, Bardez-Goa.
4. The Principal District and Sessions Judge, South Goa, Margao-Goa.
- for information.
5. The District Judge-1 & Addl. Sessions Judge, Mapusa-Goa.
6. The District Judge-1 & Addl. Sessions Judge, Panaji-Goa.
7. The District Judge-2 & Addl. Sessions Judge, Panaji, holding sittings at Ponda-Goa.
8. The Ad-hoc District Judge-1 & Addl. Sessions Judge (FTC), Panaji-Goa.
9. The Ad-hoc District Judge-2 & Addl. Sessions Judge (FTC), Panaji-Goa.
10. The Ad-hoc District Judge-1 & Addl. Sessions Judge (FTC), Mapusa-Goa.
11. The District Judge-2 & Asst. Sessions Judge, Mapusa-Goa.
12. The District Judge-3 & Asst. Sessions Judge, Panaji-Goa.
13. The Senior Civil Judge & C.J.M., 'A' Court, Panaji-Goa.
14. The Senior Civil Judge & J.M.F.C., 'A' Court, Bicholim-Goa.
15. The Senior Civil Judge, & J.M.F.C., 'A' Court, Ponda-Goa.
16. The Ad-hoc Senior Civil Judge & J.M.F.C., 'A' Court, Mapusa-Goa.
17. The Secretary, North Goa District Legal Services Authority, Panaji.
18. The Civil Judge, Junior Division & J.M.F.C., Pernem-Goa.
19. The Civil Judge, Junior Division & J.M.F.C., Sattari at Valpoi-Goa.

- for information & necessary action.

Copy to:

1. The Superintendent of Police, North Goa, Panaji with a request to circulate the same to all the Police Stations coming under your control, for information & necessary.
2. The Collector, North Goa, Panaji.
3. The Inspector General of Prisons, Panaji, Goa.
4. The Directorate of Prosecution, Panaji, Goa.
5. The President, Advocate Bar Association, North Goa, Panaji. with a request to circulate the same to all the Advocates Association in the North Goa District, for information & necessary action.